

[18 August, 2000]

RAJYA SABHA

students in Kendriya Vidyalayas from the quota of each member of Parliament, but there is no Kendriya Vidyalaya in a number of Lok Sabha Constituencies; if so, whether Government would issue immediately any clear-cut directive for enrolment of two students from the quota of each of such Member of Parliament (Lok Sabha); and

(b) if so, the details thereof and by when?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir. The matter regarding dispensation admission of two children from the quota of those MPs who do not have any KV in their constituencies, is under consideration of the Government.

**Allocation to AP, TN and Karnataka for Child Welfare Schemes**

2882. SHRI CHO S. RAMASWAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of amount allocated by Government to Andhra Pradesh, Tamil Nadu and Karnataka for various Women and Child Welfare Schemes during the last two years;

(b) whether the above funds are inadequate for the purpose;

(c) whether the States have implemented the said Schemes;

(d) if so, the details thereof; and

(e) if not, the necessary steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) to (e) The information is being collected and will be laid on the Table of the House.

**Alleged Plagiarism in Ph.D Thesis at Madurai Kamaraj University**

2883. SHRI C. O. POULOSE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Madurai Kamaraj University constituted a committee to go into the allegation of plagiarism in the Ph.D thesis entitled "Electroforming of Metals as a production process", submitted during 1995;

(b) whether it is also a fact that the complainant submitted a document